

SPECIAL BENCH
COURT - I

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1335(KB)2018
IA(COMPANIES.ACT)/61(KB)2023,
IA(COMPANIES.ACT)/122(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	SMT. SRIKANTA SARDA VS BAIJNATH SARDA MINERALS PVT. LTD.
UNDER SECTION	SEC 272 OF THE COMPANIES ACT , 2013

Appearance (via video conferencing/physically)

For Liquidator

Mr. Parikshit Poddar, Adv.

Mr. Bijay Murmuria, Liquidator

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **23.06.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**